Demand fer a train between .Manamadural and Madras

2745. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been a demand to run train between Manamadurai and Madras; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) 175/176 Madras-Karaikudi Kamban Express is being extended to Manamadurai as an experimental measures.

Strengthening of narrow gauge line from Trichy to Pudukottaj

2746. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to strengthen the narrow gauge line from Trichy to Pudukottai, Karaikudi, Manamadurai, Ramanathapuram and Rameswaram;

. (b) if so, the estimated cost of this scheme; and

(c) the progress so far made in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) The line from Trichy to Rameswaram via Pudukkotai, Karaikkudi, Manamadurai and Ramanathapuram is a Metre Gauge line and not a Narrow Gauge line. The total length of the line is 259 Km of which track renewals on a length of about 91 Km are planned at an estimated cost of Rs. 10.46 crores. Out of the above length, track renewals on a length of about 52 Km has already been completed.

Unmanned railway crossings in Assam

2747. SHRA PRITHIBI MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there are any unmanned railway crossing_s in Assam; if $_{so}$, the number thereof; and

• (b) what steps have been taken or are proposed to be taken by Government to man all these unmanned level crossings?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There are 620 unmanned level crossings, which exclude cattle/canal crossings.

(b) Manning of unmanned level crossings is undertaken on the basis of rail and road traffic density, visibility considerations etc., subject to availability of funds.

Girls' Sainik Schools in the country

2748 SHRIMATI BIJOYA CHA-KRAVARTY Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the total number of Girls' Sainik Schools in the country at present;

(b) whether there is any proposal under Government's consideration to set up a Girls' Sainik School in Assam; and

(c) if so, what are the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Sainik Schools Society registered under the Societies Registration Act, 1860 which is under the administrative jurisdiction of the Ministry of Defence, has not established any Sainik Schools for girls in the country.

(b) No, Sir.

(c) Does not arise

Opening of a primary school in Vasant Vihar Central Government Housing Complex

2749. SHRI SOHAN LAL DHUSI-YA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that no Primary School has yet been opened by the Municipal Corporation of Delhi in Vasant Vihar Central Government Housing Complex, New Delhi, in spite of various assurances given by the authorities concerned; and

(b) if so, what are the reasons therefor and by when the school is likely to be opened?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

(b) The school could not be opened by MCD as the possession of the land has not so far been handed over to MCD. MCD will take necessary action for opening of a school after the possession of the land is given to the Corporation.

Changes made by the Chairman, KVS

2750. DR. NAGEN SAIKIA Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 182 given in the Rajya Sabha on the 19th July, 1988 and state:

(a) wheher it is a fact that the changes made by the Chairman, KVS in June, 1989 have been adopted by the Kendriya Vidyalaya Sangathan Board of Governors in its meeting held on the 13th July, 1989; (b) i_f so, what are the details of changes adopted by the Board; and

(c) if not, what is the validity thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) to (c) The changes made in the Recruitment Rules approved by the Chairman, Kendriya Vidyalaya Sangathan would be placed at the next meeting of Board of Governors for adoption.

Merger of non-teaching staff employed in J.N.U.

2751. SHRI V. GOPALSAMY:

SHRI T. R. BALU:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact tha Jawaharlal Nehru Univtrsity has set up a committee recently to work out the modalitien for the merger of the nonteaching staff employed in the different departments i.e. Centre of Genetic Engineering. Department of Technology Project, Centre for Biotechnology etc. with regular staff of the University:

(b) whether it is also a fact that the University is still recruiting staff directly to Academic Staff College and the number of employees who have since been recruited;

(c) if so, what is th_e justification therefor; and

(d) if the answer to parts (a), (b),
(c) above be in the affirmative, what are the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P SHIV SHANKER): (a) to (d) The Genetic Engineerng Unit of Jawaharlal Nehru University was established in early 1983 as a project sponsored by the Department of Science and Technology, Government of India for a period of five years to develop the